81

- (c) the paid up capital of each foreign-controlled drug firm;
- (d) the gross and net profits earned and dividend distributed by each foreign-controlled firm, year-wise during the last 3 years; and
- (e) the total amount of money remitted by each firm year-wise during the last 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) and (b) The total paid up capital in equity in the organised sector of drugs and pharmaceutical industry is about Rs. 113 crores out of which the share of foreign controlled drug firms with foreign equity exceeding 50 per cent, is Rs. 27.19 crores (excluding May and Baker Limited, Anglo Thai Corporation, Chesbrough Ponds Inc, Cooper Laboratories, C. W. Carnrick, Nicolas of India Limited, John Wyeth Bros, and Smith Kline and French-which are branches of foreign companies operating in India). The percentage of share of foreign controlled drug firms in terms of total equity in the organised sector is 24.1.

- (c) and (e) The issued equity capital and dividends/profits remitted during the four years ending 1971-72/72 have been furnished in reply to Rajya Sabha Starred Question No. 278 dated the 5th March, '73 and unstarred Question No. 415 dated the 19th November, 1973.
- (d) A statement showing the gross and net profits earned for the three years ending 1971-72 is attached. [See Appendix LXXXIX, Annexure No. 3.] Information regarding dividends declared/distributed by each company is being collected and will be placed on the Table of the House.

Supply of essential drugs

27. SHRI MULKA GOVIND

Α

REDDY:

SHRI N. G. GORAY:

- I Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :
- (a) whether it is a fact that essential
 [drugs including life saving drugs have been out of supply in the country for sometime past;
- (b) if so, since when these have been out of market and the reasons therefor; and
- (c) what steps have been taken or are being taken by Government to improve the situation

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) to (c) Reports of occasional shortage of certain proprietary drugs, in some parts of the country, for which similar preparations of other manufacturers are also available, are received in the Ministry from State Drug Controllers from time to time. On receipt of such reports the manufacturing units are contacted and advised to supply the drugs to areas from which reports of shortages are received and to ensure their continuity of supply.

Polyster filament yarn plant

28. SHRIMATI PRATIBHA SINGH:

SHRIMATI MAIMOONA SUL-TAN

SHRI GANESH LAL MALI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the estimated cost of the proposed polyster filament yarn plant at Koyali has increased from Rs. 11 crores to Rs. 24.76 crores;
 - (b) if so, what are the reasons therefor; and
- (c) whether it is also a fact that investment for the project was approved as far back as March, 1972; if so, the reasons for the delay in taking it up?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUMAND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) to (c) The revised cost is estimated at Rs. 24.76 crores as against Rs. 15.39 crores estimated earlier. The revised cost is under consideration in Ciovernment

Written Answers

Reasons for increase are-

83

- (i) earlier estimate was based on a preliminary offer whereas the revised estimated cost is based on firm and fixed prices,
 - (ii) change in parity rate of DM,
- (in) increase in the rate of custom duty,
- installation of independent offsites and auxiliaries.
- (v) escalation in the price of refrigeration and air-conditioning equipment,
- (vi) construction of more residential units.
- (vii) increase in cost of expatriate assistance.
- (viii) increase in pre-production interest due to increase in the overall project cost, and
- (Lx) providing for two emergency diesel generating sets.

The project has already been taken up. Its foreign collaboration has been firmed up. Import licence for major equipment has been received and other preliminary work is going on.

Withdrawal of strike by railwaymen

29. SHRIMATI MAIMOONA SULTAN: SHRI SANAT KUMAR RAHA: SHRI YOGENDRA SHARMA: SHRI J. S. ANAND:

Will the Minister of RAILWAYS be pleased to state the details of the settlement reached with the Railway workers

after the withdrawal of the strike resorted to by them in May, 1974?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): The strike was withdrawn unconditionally from 6.00 hours of 28-5-1974. No settlement as such was reached when the strike was called off.

Burniah-Shell Oil Company

30. SHRI N. G. GORAY: SHRI L. MAHAPATRO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply to Unstarred Question 3 given in the Rajya Sabha on the 24th April. '74 and state

- (a) whether Government have since started negotiations with Burmah-Shell Oil Company for its takeover;
- (b) whether these negotiations will also cover the question of the takeover of other wings of the company namely Burmah-Shell Oil Storage and Distributing Company India
 - (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) and (b) Yes, Sir.

(c) Does not arise.

Negotiations with raflwaymen

- 31. SHRI N. G. GORAY: Will the Minister of RAILWAYS be pleased to
- (a) whether it is a fact that Government was negotiating with the representatives of railwaymen on their demands till 27th April,
- (b) whether it is also a fact that the negotiations were discontinued by Government thereafter;
- (c) if so, what are the reasons therefor; and